employees in Central Government. Out of these Ministries/Departments, six Ministries/Departments have informed that as on 01.01.2018, 7782 backlog vacancies for SCs, 6903 backlog vacancies for STs and 10859 backlog vacancies for OBCs remained unfilled. Besides the above six, three more Ministries/Departments have informed that as on 01.01.2019, 1713 backlog vacancies for SCs, 2530 backlog vacancies for STs and 1773 backlog vacancies for STs remained unfilled.

Committee to investigate wrong translation in UPSC examinations

†2825. SHRI HARNATH SINGH YADAV: Will the PRIME MINISTER be pleased to state:

- (a) whether any Committee has been constituted for an investigation into wrong translation being provided from English to Hindi for competitive examinations being conducted by Union Public Service Commission;
 - (b) if so, the details thereof; and
- (c) the action taken by Government with regard to the fact that the translation of official work in Hindi happens to be incorrect and remains beyond the grasp and understanding of the common man?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) to (c) The Union Public Service Commission (UPSC) had constituted a Committee of experts to look into the issues relating to the Hindi translation in the bilingual question papers, which submitted its Report on 17.09.2014. The recommendations made by the Committee were extensively deliberated in the Commission and the following decisions taken which are being followed in the Examinations:

- (i) The glossaries/Hindi terminologies developed for scientific and technical terminology are followed in letter and spirit. The experts are advised to ensure that the meaning and import of the English text is not lost and remains easily understandable in the Hindi translation.
- (ii) A two-level process of translation and review/vetting is followed in both objective and conventional type bilingual question papers.
- (iii) The translators entrusted with the translation jobs from English to Hindi

[†]Original notice of the question was received in Hindi.

- are advised to be careful to use terminologies which are contextually correct in purport.
- (iv) A continuous review to ensure that updated versions of the glossaries and dictionaries are maintained is undertaken by UPSC.

Investigation of cases by CBI

2826. SHRI RAJMANI PATEL: Will the PRIME MINISTER be pleased to state:

- (a) the number of cases being investigated by CBI presently;
- (b) the number of cases still pending with CBI, State-wise; and
- (c) how many cases have already been solved by the CBI during the last three years and how many of the culprits have been punished and in which cases, along with number of persons found innocent during the investigation by CBI?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) and (b) As on 31.10.2019, 1481 cases are being investigated by CBI. CBI does not maintain state-wise data of cases under investigation, it being a Central investigation agency and investigating a substantial number of cases having inter-state ramifications.

(c) The details of cases in which investigation/enquiry was concluded, accused punished and acquitted during the last three years *viz.* 2016, 2017, 2018 and 2019 (upto 31.10.2019) are as under:-

Year	No. of cases	No. of accused	No. of accused
	in which investigation/	persons convicted	persons acquitted
	enquiry was concluded	by the courts	by the courts
	by CBI		
2016	1041	1309	1198
2017	869	1185	972
2018	720	1600	1098
2019 (upto 31.10.20	595	1011	669
Total	3225	5105	3937